

No.45

WEDNESDAY, 31 AUGUST, 2016
11.30 A.M.

1. **NATIONAL ANTHEM** (to be played)
2. **OBITUARY REFERENCES**
SPEAKER to make obituary references to the following:
 1. **Prof. Ravindra Ghavi**, a well known Marathi literature, passed away on the 5th August, 2016.
 2. **Shri Jairam Prabhudessai**, a veteran freedom fighter, passed away on the 14th August, 2016.
 3. **Smt.Umabai Madhav Velingkar**, a veteran freedom fighter, passed away on the 28th August, 2016.
 4. **Shri Damodar Pundalik Naik**, a noted theatre artiste and social worker, passed away on the 17th August, 2016.
 5. **Shri B.R. Khedkar**, a veteran sculptor, passed away on the 13th August, 2016.
3. **ASSENT TO BILLS**
SECRETARY to report assent of the Governor to the following Bills:-
 1. The Goa Appropriation (No.3) Bill, 2016
 2. The Goa Appropriation (No.4) Bill, 2016
4. **BUSINESS ADVISORY COMMITTEE REPORT**
SHRI LAXMIKANT PARSEKAR, Chief Minister to present the Fourth Report (2016) of the Business Advisory Committee; and

ALSO to move the following

“This House do agree with the Fourth Report (2016) of the Business Advisory Committee”.

5. **GOVERNMENT RESOLUTION**

SHRI LAXMIKANT PARSEKAR, Chief Minister to move the following:

“That this House ratifies the amendments to the Constitution of India falling within the purview of clauses (b) and (c) of the proviso to clause (2) of Article 368, proposed to be made by the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by both the Houses of Parliament.”

6. **GOVERNMENT BILL-CONSIDERATION AND PASSING**

SHRI FRANCIS D’SOUZA, Dy.Chief Minister/Minister for Revenue to move that the Goa (Allotment Of Plots To Certain Displaced Persons) Bill, 2016 be taken into consideration.

ALSO to move that the bill be passed

7. **NATIONAL ANTHEM** (to be played)

**ASSEMBLY HALL,
PORVORIM-GOA
30th AUGUST,2016**

**N.B.SUBHEDAR
SECRETARY**